

IT Activities at Patna High Court & District Courts of Bihar

Prelude

Patna High Court is the leading High court in India to Computerise Cause List Management System in 1992. We had also taken initiative in successfully experimenting trial of accused through video-conferencing between civil court and Jails of Bihar in 2001. Since 1992 National Informatics Centre (NIC) is working at Patna High Court for extending ICT Support to this Hon'ble Court.

The following activities have been carried out towards computerization of the Patna High Court:

- ❖ **Networked High Court (LAN)** covering Court Room, Judges Chambers, Judges Library, Sections in Main High Court Building, Administrative building I & II. Approximately, 662 nodes have been installed in the Patna High Court Campus.
- ❖ **NICNET Coverage through VSAT based Skyblaster.**
- ❖ **City based Networking under NICNET through RF Technology** and also using **2mbps Lease Line.**
- ❖ **Sufficient numbers of computers and peripherals have been deployed covering Hon'ble Judges Chambers, Court Rooms, Secretary /PA Sections and Other Sections of the Patna High Court.**

On-Line Computerized Filing System

Cases are filed at the computerized filing counter and filing receipts are generated. The activities includes instant entry of Criminal and Civil Cases, Token Generation for tracking of files till it is defect free, Notices generation for defective cases, Checking of Duplicate filing in bail related cases, Automatic allocation of case numbers, Keeping record of Revenue Earned through Filing.

Cause List Information Management System (CLIMS)

Preparation Daily & Supplementary cause-lists are generated as per the direction of the Hon'ble court and published to Internet at <http://causelists.nic.in>. Various tools have been provided for Case Status related searches and various Statistical Reports are generated to cater the need of different Sections/Administrations of High Court. Different queries from different departments are also taken care by the system.

Court-Room Information Management System (CRMIS)

An add-on module for Progress updation of cases from court room itself is available. The important features of the software contains - Court Room wise Daily and Supplementary Cause list can be referred, query, search on the basis of Police Case detail, Lower Court Detail, Previous detail of the case in the high court, status of cases etc.

Extension to Judges Chamber

Hon'ble Judge's Chambers are having computer system, which are covered under the existing LAN/WAN of Patna High Court. Hon'ble Judges monitor the typed judgment of Patna High Court and also access judgment of other High Courts & Supreme Court right from their chambers. Judges Chambers are Equipped with E-mail facilities through a secured mail server.

Judges Secretariat (Residential Offices) are computerized and given all facilities for judgment / order typing etc. Training has been conducted in different batches to make PA and secretaries aware with the WINDOWS as well as LINUX platform.

JWIMS (Judgment Writing Information Management System)

Implementation of web enabled software JWIMS (Judgment Writing Information Management System) for Secretary/PA Section .The special features of this module are as under:

- ❖ Authorization through PA Login Id
- ❖ Judge & PA Detail
- ❖ Judgment / Order writing , retrieval and printing
- ❖ Pronounce of all Judgments / Orders
- ❖ Utilization of Pronounced Judgments / Orders at Copying Section & Fax Section
- ❖ Uploading of Judgments in the website

CIMS (Copying Section Information Management System)

The special features of this module are

- ❖ Capture of requisition document information
- ❖ Requisition Number Allotment
- ❖ Certified copy preparation
- ❖ Automated assessment of stamp duty & fee

FIMS (Fax Section Information Management System)

The special features of this module are

- ❖ Capturing of fee receipt details
- ❖ Capturing of additional fee receipt details (if any)
- ❖ Generation of list for additional fax fee holders
- ❖ Ready List of cases (to be sent through fax)
- ❖ Defective List of cases (fee + disposal date / order date mismatch etc.)
- ❖ Printing of Judgments / Orders (to be sent through fax)
- ❖ Acknowledgement of ready cases sent through fax
- ❖ Generation of List of Judgments / Orders already sent through fax
- ❖ Defective List of cases (Non pronounced judgments / orders etc.)
- ❖ Update facility for fee receipt information
- ❖ Query Facility
- ❖ Message to Concerned Secretaries / PA's for pronounce of Judgments/ Orders which are yet to be pronounced

Criminal (Disposal/Appeal/Miscellaneous/Revision) Section Information Management System

The special features of this module are

- ❖ Receiving The File
- ❖ Gathering the information related FAX sent for the Record
- ❖ Process of Restoration/Modification/Transfer of Other Case
- ❖ Process of Communication of the record to other district

JOAS (Judicial Officers Activities Monitoring System)

The special features of this module are

- ❖ Judicial Officers detail Judgeship wise
- ❖ Judgeship / Station detail
- ❖ Capture of weekly/Monthly Case Activities of Judicial Officers.
- ❖ Various Report Generation Activities
- ❖ List Of Station (Judgeship) District Wise
- ❖ List Of All Judgeship Station
- ❖ List Of Activity Of Judicial Officer Weekly, Monthly, Quarterly Judgeship wise
- ❖ List Of Reported District

SRMS-PHC (Statistical Reports Management System of Cases of Patna High Court)

The special features of this module are

- ❖ Web enabled reporting system

- ❖ All types of reports like institution of cases , disposal of cases, pendency of cases
- ❖ Nature wise
- ❖ Subject Code wise
- ❖ Judgewise Daily
- ❖ Monthly & Yearly
- ❖ Various reports as required by Supreme Court of India / M/O Law & Justice etc.

Reception-cum-Information Counter (FCMS)

Dissemination of information to advocates, Litigants & others Citizens are being provided through deployed Intranet enabled software at Reception cum Information Counter regarding followings.

- ❖ Latest case information
- ❖ Latest Information related to FAX Requisition No.
- ❖ Latest Information related to Certified Copies Requisition No.
- ❖ Latest Information related to case diary status and P.S. Case wise
- ❖ Case no. of filed cases before Hon'ble Court will be deployed shortly.
- ❖ Advance Search

Judicial Officers Performance Evaluation System (JOPES)

This software module is meant for performance evaluation of all Judicial Officers of Bihar based on their disposal of cases. Using this software assessment remarks being awarded to concerned judicial officers of Bihar.

The special features of the software are:

- ❖ Authorization through Login Id & Password.
- ❖ Capture detailed works assessment by Super Judicial Service Officers and Lower Judiciary Service officer.
- ❖ Automatic evaluation of points on the disposal of case. The outturn point is evaluated on the basis of Nature of case (Contested & uncontested case).
- ❖ Assessment remarks are automatically generated on the basis of points.
- ❖ Administration module for all basic coding activities.
- ❖ Capture and audit of user log files.
- ❖ Various report generation facilities like Consolidate

Judgment & Order Retrieval System (JOARS)

Purpose of the Software: This software is a web enabled Judgment & Orders retrieval system. The purpose of the software is to make availability of complete text of all pronounced judgments and orders of the Patna High Court on the web-site of the High Court. Judgments can be accessed through Case No., Party Name, Advocate's Name, Judges Name, Date of Judgment, and Date of Order. The judgments are available on this site within 24 hours on their being delivered in the court and pronounce. This facility is of great help to those advocates who cannot afford to own a law library and also enables a litigant to trace the orders/judgments of his/her own case.

The features of the software are:

- ❖ Retrieval of Judgment or order on the bases of there Case ID

- ❖ Retrieval of Judgment or Order in the PDF format which are stored in the database in blob data type format.
- ❖ Retrieval of the Judgment or Order on the basis of Date of Disposal,
- ❖ Date of Filing, Name of Hon'ble Judge, Name of Advocate etc.
- ❖ Advance Search

Witness on Record Database for Doctors (Word-doctors)

This application software contains present posting details of Doctors posted at various places in Bihar. This software has beautiful screen with good search facility. Mainly it is required at Subordinate Courts. Whenever a Doctor is required as a witness in any case, his present location can be searched and accordingly court can initiate action. The CD containing this software has been circulated to all Judgeships of Bihar.

Witness on record Database for Investigating Officers (WORD-Police)

This application software contains all posting details of investigating officers of Police posted at various places in Bihar. This software is equipped with powerful search Utility. Mainly it is required at Subordinate Courts whenever witness of a particular I.O. is required. The CD containing this software has been created for circulation to all Judgeships of Bihar.

Training (Capacity Building Programme)

Under Capacity Building Programme, a series of training programs on Computer Awareness & Web Enabled JWIMS s/w (Judgment Writing Information

Management System) have conducted during 2007 for Senior Secretaries / Secretaries / SR. PA's / PA's of Patna High Court. Well designed and structured course materials have provided to all participants. Six training programs have been conducted during 2006 and 2007 for selected employees of all judiciary districts of Bihar.

NIC team has taken-up the capacity building programme on the priority basis with an objective to achieve total computer literacy in the High Court. A continuous ten days awareness programme is being carried-out in the training hall of the Patna High Court for their employees/ officers. This mission mode awareness programme was started w.e.f. February 2011.

In addition to this awareness programme, the NIC team also provides operational training on particular software to user group of the High Court.

Extensive Operational Training on JWIMS / CIMS / FIMS / CSIMS for Secretaries / PA / Assistants of Patna High Court

Extensive Operational training has been imparted to the Secretaries / PA / Assistants by NIC for a period of 18 days. The training comprises following Modules

- ❖ Briefing about JWIMS software
- ❖ Editing , Updation & Pronounce of Orders
- ❖ Editing , Updation & Pronounce of Judgments
- ❖ Editing , Updation & Pronounce of letters

Extensive Operational training has been imparted to the assistants of Copy section, Fax Section, Criminal Disposal, Criminal Revision, Criminal Miscellaneous & Criminal Appeal sections of Patna High Court, by NIC for a period of 15 days. The training comprises following modules

- ❖ Copying Section Information Management System (CIMS)
- ❖ Fax Section Information Management System (FIMS)
- ❖ Criminal Sections Information Management System (CSIMS)

Extensive Software Operational training on **Judicial Officers Activities Monitoring System (JOAS)** software has been imparted to sixty selected class-III employees of all thirty judgeships of Bihar State during the period 25th August 2008 to 18th September 2008.

Extensive Operational training on **Court Room Management Information system (CRMIS)** has been imparted to the court masters of all courts by NIC for a period of 15 days. A series of trainings imparted to all court masters on trouble shooting and hand on training on **CRMIS s/w** during July 2008 & August 2008.

Extensive Computer Awareness Training for Bihar Civil Court Employees

Computer awareness training has been imparted to the Civil Court assistants by NIC for a period of 5 days per batch during the period i.e. September 2006 to February 2007. All thirty District Courts have been covered. The training comprises following modules

Basics of computer and MS Windows

- ❖ MS Office
- ❖ Email and Internet
- ❖ Briefing about DCCMS software

Patna District Court employee and officers training in CIS application s/w

Hands on training on CIS Application s/w has been imparted to selected officers and employees of Patna Judgeship during August and September 2009.

District Court Computerization under e-Court MMP Project

Thirty District Judgeships of Bihar Comprises 23 subordinates courts and 177 court complexes. Laptops and lasers printers have been distributed to all Judicial Officers of Bihar and all Judicial Officers of Bihar have been imparted training on usage of laptops and Linux Operating System. 12 System Officers are working 12 selected Judgeships of Bihar. Patna District Court has been established under Capital City Court Project of NIC with 300 nodes of LAN connectivity with Fiber Optics backbone. Case Information System, Application Software has been installed during August 2009. CIS s/w is running successfully at Patna District Court. CIS s/w is rolled over to rest district judgeships. LAN & H/W installation has been carried out at three judgeships and 4 sub ordinate courts. LAN survey being carried out at six judgeships and 4 subordinate courts.

Judgment & Orders of Patna High Court on Website for Public

Hon'ble The Chief Justice of Patna High Court has released 'judgment and orders' on this website i.e. <http://patnahighcourt.bih.nic.in> on 17th February 2010. The judgment and orders obtained through this site can be used for reference only. The expected beneficiaries are litigants, advocates, students, judges and general public of the country. The idea to keep 'judgment & Orders' on the web site was mooted by

the e- Committee of this premier judiciary of the state and given necessary direction to all concerned. Technical support was provided by the NIC, Patna team. The IT Cell and other members of this judiciary have provided the infrastructure support and cooperation to make the work successful.

Advocate-on-Record Information System (AoR)

This application software contains database of all registered advocates at Patna High Court. The detailed information of each advocate along with unique AOR number will be disseminated through Patna High Court Web Site.

Payroll Software

Payroll software facilitates generation of salary slips for Hon'ble Judges, Officers of registry and employees of Patna High Court. It incorporates all the 6th Pay Commission guidelines into Payroll software for employees of Patna High Court. It also facilitates arrear calculation and several report return activities for Accounts (General) Section.

G.P.F. Module of the Payroll Software

This software is under implementation for generation of GPF statement of all working employees of Patna High Court. It will be embedded with Payroll Software for generation of GPF & Loan statements of employees at the end of every Financial Year.

Destruction of Old Cases Records of Patna high Court- MIS

This MIS software facilitates entry of details of case record which are to be destroyed. It has also facility to generate various reports.

“Information Kiosk” inaugurated at Patna High Court

Through the application of Information Technology and Internet services, the system has been envisioned to facilitate to common citizen for accessing information by finger touch.

Release of e-Services at Patna High Court

E-Services

- ❖ **Reporting services** regarding Daily Disposal, Institution & Pendency for Hon’ble Judges within Patna High Court.
- ❖ **Committee & Circulars/Notice tracking system** for Hon’ble Judges and Officers of Registry within Patna High Court.
- ❖ **Token/Stamp Reporting Status** – The system facilitates to common citizen to access information for his/her filed cases. This service is available on Patna High Court Website
<http://patnahighcourt.bih.nic.in/CaseStatus/TokenSearch1.aspx>

MIS package for temporary employment at CO office.

A MIS Package for CO Office has been established for capturing the information details of applications received by CO Office for recruitment of adhoc employment for the establishment of Patna High Court. Detailed study, design, development has been carried out for the above MIS Package and finally implemented at CO Office after necessary training to selected employees of CO Office. This package provides all the required MIS reports of Court Officer's office.
